

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 219/15	TP 30/17	Hearing	433(e)	Siti Cable Network Ltd. Vs Kaizen Digital Cable Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	CHANDRASHEKAR M (MAHESH & CO) Advocate Ph: 9036997576	petitioner	M. Chandra

Counsel for petitioner is present. Till date he has not complied the provisions of I&B Code though the matter is listed from time to time.

As a final chance, time granted till 20.07.2017. If the petitioner fails to comply the same, then order will be passed in accordance with law.


MEMBER (J)


MEMBER (T)